

No J-11017/3/2026-Judicial/E.176337

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Judicial Section)

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Shastri Bhawan, New Delhi,  
Dated 05<sup>th</sup> February, 2026

ORDER

The President is pleased to engage Shri Shivappa H Lotageri, Advocate as Standing Government Counsel for conducting Central Government litigation before the District and Subordinate Courts of Vijayapura in the state of Karnataka, as mentioned below, for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

DISTRICT & SUBORDINATE COURTS IN THE STATE OF KARNATAKA  
DISTRICT- VIJAYAPURA

Name (S/ Shri)	Contact details	Enrollment No.
<b>Standing Government Counsel</b>		
Shivappa H Lotageri	Mallikarjun Krupa Vidyanagar, Muddebijal-586212 Mob: 9986442926, 7760047726 Email: <a href="mailto:shivulotageri9986@gmail.com">shivulotageri9986@gmail.com</a>	KAR/2519/2005

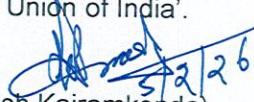
3. The terms & conditions of the engagement of aforesaid Advocates will be governed by this Department's OM No. 27(11)/99-Judl. dated 24.09.1999 read with OM No. 12011/6/2025-Judl./E.158060 dated 05.02.2026 & instructions issued subsequently through OMs, especially the OM No. J-16/11/2017-Judicial dated 08.02.2018 and OM No. J-12/7/2025-Judicial dated 11.08.2025. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

  
(Madhab Charan Prusty)  
Senior Government Advocate

**Copy (through email) to:-**

1. PS to Hon'ble MoS (IC)L&J.
2. PSO to Law Secretary/Additional Secretaries and Joint Secretary in main secretariat of Department of Legal Affairs.
3. In-charge, Branch Secretariat, Bengaluru.
4. Ld. Addl SGI, Karnataka High Court.
5. Ld. Deputy SGI, Karnataka High Court (PB) at Bengaluru.
6. Shri Shivappa H Lotageri, St. Government counsel as above.
7. LIMBS Team ([limbssupport-dla@gov.in](mailto:limbssupport-dla@gov.in)) for ID creation.
8. The Cash (LA) Section, for Payment of retainership fee to the above counsel.
9. P&A office, D/o Legal Affairs, New Delhi.
10. To upload on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under the link 'Orders related to empanelment of Advocates for Union of India'.
11. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
12. Office/Spare copies.

  
(Ramesh Kairamkonda)  
Section Officer (Judicial)  
Tel. 011-23384945  
Email: [judicial-dla@nic.in](mailto:judicial-dla@nic.in)

